

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/4485/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Selina Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 26th July, 2018.

Sub: **Casual Leave and headquarter leave permission.**

Ref:- Your letter No. DJNB/1676 dtd. 23.07.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 30.07.2018 and 31.07.2018 along with headquarter leave permission from the evening of 27.7.2018 till the morning of 01.08.2018 has been granted/~~rejected~~.

The Civil Judge and Asstt. Sessions Judge, Nalbari, will remain in-charge of your Court and Office during your absence.

Yours faithfully,

26.7.18

JT. REGISTRAR (VIGILANCE)

[Signature]